

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No.2665/2013

This the 24th day of November, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Suwa Lal Meena
S/o Sh. Gopal Meena
R/o Vill. Naya Gaon Ranipura,
Teh & Distt. Tonk, Rajasthan.

(Present: None)

...Applicant

Versus

The Delhi Transport Corporation through

1. The General Manager,
DTC Headquarters,
I.P.Estate,
New Delhi.
2. The Regional Manager,
DTC, South West,
New Delhi.
3. The Depot Manager,
DTC, Tehkhand Depot,
New Delhi.

(By Advocate: Ms. Arti Mahajan Shedha)

...Respondents

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

On 20.09.2017 one Mr. Yudhishter Ratnoo proxy for Sh. Suresh Charan submits that Sh. Suresh Charan is appearing for the applicant in place of Sh. U.Srivastava, the earlier counsel and accordingly he sought time. On 08.11.2017 there was no representation for the applicant. On 15.11.2017 also there was no representation for the applicant.

2. Today also there is no representation on behalf of the applicant. Hence, the OA is dismissed in default and for non-prosecution.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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